

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/667/2026 BLAPL/256/2026	LANDA @ KULU DEHURY VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /438 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000206/2024
2	D-BLAPL/681/2026 BLAPL/257/2026	AKULA BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000015/2025
3	D-BLAPL/684/2026 BLAPL/258/2026	BALARAM SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 ADDL.SESSIONS JUDGE,NIMPARA(Puri) Spl/0000096/2025
4	D-BLAPL/685/2026 BLAPL/259/2026	SAURABA SINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000034/2025
5	D-BLAPL/688/2026 BLAPL/260/2026	SANGRAM DAS @ SAMIRA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANPUR /20 /2021 A.D.J.,ATHAGARH(Cuttack) ST/0000136/2025
6	D-BLAPL/717/2026 BLAPL/261/2026	SARJAN PUTEL VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000001/2026
7	D-BLAPL/718/2026 BLAPL/262/2026	RAMANUJ PATEL VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /135 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000090/2025
8	D-BLAPL/719/2026 BLAPL/263/2026	MD. SAHIL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RENGALI /217 /2023 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000096/2024
9	D-BLAPL/750/2026 BLAPL/264/2026	BASUDEV DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000113/2025
10	D-BLAPL/752/2026 BLAPL/265/2026	SAROJ KUMAR ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000114/2025
11	D-BLAPL/524/2026 BLAPL/266/2026	AJAZ PASHA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000031/2025

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12	D-BLAPL/753/2026 BLAPL/267/2026	NAWAJ RAFIQ SHAIKH @ NAWAJ VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /37 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000143/2025
13	D-BLAPL/690/2026 BLAPL/268/2026	PRATEEK @ HARIPADA SARKAR VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001320/2025
14	D-BLAPL/760/2026 BLAPL/269/2026	MANAS MALLIK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	SORO /1051 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001992/2025
15	D-BLAPL/769/2026 BLAPL/270/2026	SANJAY SAHU VS STATE OF ODISHA	SATYAPADA SHARMA VS	PLANTSITE /1139 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar) GR/0003929/2025
16	D-BLAPL/692/2026 BLAPL/271/2026	NIRAKAR SWAIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHUNTUNI /37 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000095/2024
17	D-BLAPL/694/2026 BLAPL/272/2026	MANAS RANJAN NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KUJANGA /136 /2025 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP CT/0000052/2025
18	D-BLAPL/771/2026 BLAPL/273/2026	SILU ROUT VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA TOWN /168 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000040/2025
19	D-BLAPL/853/2026 BLAPL/274/2026	ASLAM MD. @ ASLAM VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL SADAR /30 /2025 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000104/2025
20	D-BLAPL/1039/2026 BLAPL/275/2026	TUTU DEHURI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BARGARH RURAL /201 /2024 A.D.J.,BARGARH(Bargarh ) Spl/0000081/2024
21	D-BLAPL/780/2026 BLAPL/276/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	GOPALPRASAD /246 /2025 J.M.F.C,TALCHER(Anugul ) GR/0001241/2025
22	D-BLAPL/697/2026 BLAPL/277/2026	RAMSINGH MUNDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	NAYAKOT /4 /2025 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000057/2025
23	D-BLAPL/39762/2025	SK. MUSTAKIN ALI @ MUSTAKIM @ MUSTAK	ASIT KUMAR JENA	DHARMASALA /681 /2025

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	BLAPL/278/2026	VS STATE OF ODISHA	VS	J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0002228/2025
24	D-BLAPL/860/2026 BLAPL/279/2026	IRFAN KHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /135 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda ) Spl/0000013/2025
25	D-BLAPL/40241/2025 BLAPL/280/2026	MD. IRSAD @ KADIR @ KALLUA VS STATE OF ODISHA	BISWARANJAN DALAI VS	LAKHANPUR /236 /2020 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000031/2021
26	D-BLAPL/40296/2025 BLAPL/281/2026	KARTIKA BAITHA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /380 /2025 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000162/2025
27	D-BLAPL/40447/2025 BLAPL/282/2026	UMESH SAHU VS STATE OF ODISHA	TAPOBANTA BARIK VS	PAIKMAL /241 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000054/2025
28	D-BLAPL/40462/2025 BLAPL/283/2026	NABADEEP @ LABA KUMBHAR @ BHABASAGAR VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	BAUNISUNI /20 /2019 A.D.J.,BOUDH(Baudh ) ST/0000021/2019
29	D-BLAPL/907/2026 BLAPL/284/2026	CHANDAN KUMAR SAHU VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001843/2025
30	D-BLAPL/269/2026 BLAPL/285/2026	RANJAN NAYAK @ GADTIA VS STATE OF ODISHA	RAKESH BEHERA VS	REAMAL /202 /2024 DISTRICT AND SESSIONS JUDGE,DEOGARH ST/0000084/2024
31	D-BLAPL/379/2026 BLAPL/286/2026	SANDEEP TIGGA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANDOMUNDA /86 /2016 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh ) ST/0000045/2021
32	D-BLAPL/420/2026 BLAPL/287/2026	GAGAN BIHARI BEHERA @ GANGA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000664/2025
33	D-BLAPL/933/2026 BLAPL/288/2026	SANDEEP CHAUDHURI VS STATE OF ODISHA	SANJUKTA MUNDA VS	MANAMUNDA /250 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000191/2025
34	D-BLAPL/428/2026 BLAPL/289/2026	LALU BEHERA VS	LAMBODOR ACHARI VS	BHANJANAGAR /1138 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR

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35	D-BLAPL/934/2026 BLAPL/290/2026	STATE OF ODISHA PRAMOD RANA VS	JAGABANDHU SAHU VS	GR/0001892/2025 PADAMPUR /377 /2025 S.D.J.M.,PADAMPUR(Bargarh )
36	D-BLAPL/436/2026 BLAPL/291/2026	STATE OF ODISHA RAMESWAR BISOI VS	T. NARAYANA MURTY VS	GR/0001448/2025 DASMANTAPUR /145 /2025 J.M.F.C.,DASMANTAPUR(Koraput)
37	D-BLAPL/479/2026 BLAPL/292/2026	STATE OF ODISHA SISAN BISWAL VS	RASHMI RANJAN MISHRA VS	GR/0000147/2025 / /0 3RD ADDL. DISTRICT JUDGE,CUTTACK
38	D-BLAPL/755/2026 BLAPL/293/2026	STATE OF ODISHA TIRUPATI JEEVANRAO MUNDKAR VS	MANGU NANDY VS	2(A)CC/0000093/2025 KORAPUT GRPS /37 /2025 SPECIAL JUDGE,KORAPUT(Koraput)
39	D-BLAPL/540/2026 BLAPL/294/2026	STATE OF ODISHA PATI BHOI VS	ARIJEET MISHRA VS	TR/0000143/2025 KAKIRIGUMMA /65 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput)
40	D-BLAPL/764/2026 BLAPL/295/2026	STATE OF ODISHA ANWAR ANSARI VS	KAUSTUVA MOHANTY VS	TR/0000066/2025 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
41	D-BLAPL/1082/2026 BLAPL/296/2026	STATE OF ODISHA AKSHYA SAHU @ AKHAYA VS	JYOTIRMAYA SAHOO VS	TR/0000078/2025 SHERAGADA /376 /2025 J.M.F.C., SERAGARA(Ganjam)
42	D-BLAPL/766/2026 BLAPL/297/2026	STATE OF ODISHA DUKHI SHYAM SUNYANI VS	SWARAJ PATEL VS	GR/0000424/2025 SUNDARGARH TOWN /380 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH
43	D-BLAPL/935/2026 BLAPL/298/2026	STATE OF ODISHA BELARSINGH BAG VS	JAGABANDHU SAHU VS	GR/0001355/2024 PAIKMAL /12 /2024 S.D.J.M.,PADAMPUR(Bargarh )
44	D-BLAPL/938/2026 BLAPL/299/2026	STATE OF ODISHA BENUDHAR BEHERA VS	JAGABANDHU SAHU VS	GR/0000070/2024 PADAMPUR /377 /2025 S.D.J.M.,PADAMPUR(Bargarh )
45	D-BLAPL/40236/2025 BLAPL/300/2026	STATE OF ODISHA NEHERU PADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	GR/0001448/2025 RENGALI /16 /2025 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000149/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/429/2026 BLAPL/301/2026	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1138 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001892/2025
47	D-BLAPL/40765/2025 BLAPL/302/2026	AJAY MURMU VS STATE OF ODISHA	NAMITA PATTANAİK VS	JAMDA PS /87 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000051/2025
48	D-BLAPL/669/2026 BLAPL/303/2026	NIRANJAN SATAPATHY VS STATE OF ODISHA (VIGILANCE)	BIJAYA KUMAR RAGADA VS	BHUBANESWAR VIGILANCE /31 /2025 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000041/2025
49	D-CMAPL/54554/2025 CMAPL/7/2026	STATE OF ODISHA VS BIJITA MOHANTY	SANJIB SWAIN,A.G.A VS	// () //
50	D-CMP/1046/2026 CMP/67/2026	PRIYAMBADA PANDA VS AJIT KUMAR BHOI	KEDAR KUMAR DASH VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka EC/0000015/2024
51	D-CMP/597/2026 CMP/68/2026	SASANKA SEKHAR PATRA VS M/S. RAJA RANI REAL ESTATE, BERHAMPUR, GANJAM	RAJJEET ROY VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000313/2025
52	D-CMP/1020/2026 CMP/69/2026	BHAGIRATHI CHOUDHURY VS TAHASILDAR, KHANDAPARA	GOUTAM KUMAR ACHARYA, (SR.ADV.) VS	// CIVIL JUDGE(SD), KHANDAPARA(Naya CS/0000010/2026
53	D-CMP/750/2026 CMP/70/2026	PRABHASINI PATI VS SAGARIKA MAHASUPAKAR	ABHISHEK DASH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0002708/2022
54	D-CONTC/54888/2025 CONTC/203/2026	SURENDRA MOHAN GARANAYAK VS ALOK KUMAR KAR, IAS	ADV. VS	// () //
55	D-CONTC/53243/2025 CONTC/204/2026	SUDHIR KUMAR LENKA VS DILLIP MAHAPATRA, IAS	ADV. VS	// () //
56	D-CONTC/55164/2025 CONTC/205/2026	PARAMESWAR MOHANTA VS B.PARAMESWARAN, IAS	ADV. VS	// () //
57	D-CONTC/55200/2025	BIJAY KETAN NAYAK	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/206/2026	VS SUSANTA KUMAR BARIK, SUB COLLECTOR,NUASAH	VS	0 //
58	D-CONTC/55323/2025 CONTC/207/2026	FAKIR CHARAN BEHERA VS N.THIRUMALA NAIK, I.A.S	NRUSINGH CH. ROUT VS	// 0 //
59	D-CONTC/55325/2025 CONTC/208/2026	PREMLAL NAIK VS GIRISH S.N., I.A.S	ADV. VS	// 0 //
60	D-CONTC/55522/2025 CONTC/209/2026	BASANTI MISHRA VS LAGNAJIT BEHERA, TAHASILDAR, BALANGIR	ADV. VS	// 0 //
61	D-CONTC/1114/2026 CONTC/210/2026	CHANDANA JENA @ BEHERA VS BHUPENDRA SINGH POONIA, I.A.S	GOPINATH MISHRA VS	// 0 //
62	D-CONTC/965/2026 CONTC/211/2026	PRADIPTA KUMAR LENKA VS SIDHARTHA PRIYARANJAN JENA, EXECUTIVE ENGINEER, IRRIGATION DIVISION, GARADPUR,KENDRAPARA	ADV VS	// 0 //
63	D-CONTC/50558/2025 CONTC/212/2026	MANOJ KUMAR SADUAL VS SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY	PRAVASH CHANDRA JENA VS	// 0 //
64	D-CONTC/54337/2025 CONTC/213/2026	UPENDRA PRASAD SETHI VS BALMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION ODISHA	ADV. VS	// 0 //
65	D-CONTC/54549/2025 CONTC/214/2026	DR.MANAS KUMAR CHAND VS SURESH KUMAR VASISHST, IAS	SWYOM PRABHU JENA VS	// 0 //
66	D-CONTC/55174/2025 CONTC/215/2026	DHIREN KUMAR NAIK VS SAMYAK BIKAS SUBUDHI, SUPT. ENGINEER HEAD WORKS DIVIDION, SAMAL	ADV. VS	// 0 //
67	D-CONTC/55178/2025 CONTC/216/2026	BIMALA BARIK VS CHANDRA SEK HAR PADHI, ENGINEER IN CHIEF, WATER RESOURCES DEPT,BHUBANESWAR	ADV. VS	// 0 //
68	D-CONTC/296/2026 CONTC/217/2026	SIMANCHALA SATAPATHY VS	NIHAL RATH VS	// 0

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69	D-CONTC/55215/2025 CONTC/218/2026	SURENDRA KUMAR, I.A.S PRATAP CHANDRA GOCHHAYAT VS ARINDAM DAKUA, IAS	ADV. VS	// // 0 //
70	D-CONTC/55222/2025 CONTC/219/2026	PITABASH GOCHHAYAT VS ARINDAM DAKUA, IAS	ADV. VS	// 0 //
71	D-CONTC/55226/2025 CONTC/220/2026	PITABASH GOCHHAYAT VS ARINDAM DAKUA, I.A.S	ADV. VS	// 0 //
72	D-CONTC/55334/2025 CONTC/221/2026	SUNEETA RANI BHAGAT VS SATYABRATA BHUTIA, IIC, MARKATNAGAR	ADV. VS	// 0 //
73	D-CONTC/55338/2025 CONTC/222/2026	DHANESWAR MISHRA VS PRASANTI PRADHAN, TAHASILDAR, KESINGA	ADV. VS	// 0 //
74	D-CONTC/55343/2025 CONTC/223/2026	DEBASMITA KAR VS NIYATI PATTNAYAK, IAS	ADV. VS	// 0 //
75	D-CONTC/55345/2025 CONTC/224/2026	NIRUPAMA SAHOO VS SALINI PANDIT, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //
76	D-CONTC/55461/2025 CONTC/225/2026	SONAM PANDA VS ASWASTHY.S, I.A.S	SAROJ KUMAR PADHY VS	// 0 //
77	D-CONTC/55466/2025 CONTC/226/2026	BINU PETER VS ASWASTHY.S, IAS	SAROJ KUMAR PADHY VS	// 0 //
78	D-CONTC/55470/2025 CONTC/227/2026	SHRADDHANJALI DIGAL VS ASWASTHY.S, IAS	SAROJ KUMAR PADHY VS	// 0 //
79	D-CONTC/55474/2025 CONTC/228/2026	SHIBANI BEHERA VS ASWASTHY.S, IAS	SAROJ KUMAR PADHY VS	// 0 //

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80	D-CONTC/66/2026 CONTC/229/2026	KANGALI CHARAN BEHERA VS GAUTAMI NAYAK, DISTRICT TREASURY OFFICER, DHENKANAL	ADV VS	// ()
81	D-CONTC/292/2026 CONTC/230/2026	KRUSHNA CHANDRA PRADHAN VS SIDHARTH DAS, IAS	ADV. VS	// ()
82	D-CONTC/317/2026 CONTC/231/2026	PADMINI PRADHAN VS DR.N.THIRUMALA NAIK,COMM. CUM SECRETARY,BHUBANESWAR	ADV. VS	// ()
83	D-CRLA/40720/2025 CRLA/44/2026	ABINAS@JOSEPH RUPAMAJHI VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	PHIRINGIA /107 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000034/2024
84	D-CRLA/40139/2025 CRLA/45/2026	TRINATH SETHY VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAIAK VS	CUTTACK VIGILANCE /30 /2017 SPECIAL JUDGE(VIGILANCE),DHENKA TR/0000002/2018
85	D-CRLA/40850/2025 CRLA/46/2026	KALU CHARAN SETHI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BADABAZAR /86 /2017 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000188/2017
86	D-CRLA/649/2026 CRLA/47/2026	PRASANTA KU. JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHANTAPADA /251 /2015 A.D.J.,BALASORE(Baleshwar) ST/0000090/2016
87	D-CRLA/39352/2025 CRLA/48/2026	RAKESH NAIK@BADAL@RAKESH NAIK VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	DHENKANAL SADAR /646 /2021 A.D.J.,DHENKANAL(Dhenkanal) CT/0000109/2022
88	D-CRLA/222/2026 CRLA/49/2026	SAROJ NARAYAN TRIPATHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /101 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000115/2025
89	D-CRLA/333/2026 CRLA/50/2026	M. METHUNRAJ VS STATE OF ODISHA	DUSHMANTA SAHOO VS	//0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP 2(A)CC/0000009/2025
90	D-CRLA/963/2026 CRLA/51/2026	SANKAR NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	N.T.P.C. /59 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000055/2022
91	D-CRLMA/40471/2025	VICTIM/INFORMANT	BHAWANI SANKAR PANIGRAHI	JHIRPANI P.S. /60 /2025

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	CRLMA/6/2026	VS STATE OF ODISHA	VS	J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000674/2025
92	D-CRLMC/648/2026 CRLMC/163/2026	PRAJNA PRAKASH NAYAK VS UMASANKAR DASH (IPS)	AMITABH MISHRA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE CRREV/0000083/2025
93	D-CRLMC/660/2026 CRLMC/164/2026	JISUNATH HEMBRAM@JISU HEMBRAM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURUDA /235 /2022 AD HOC ADDL.DIST. JUDGE (FTSC), BA ST/0000321/2022
94	D-CRLMC/40197/2025 CRLMC/165/2026	ADITYA PRASAD PANDA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /325 /2007 C.J.M.,ANGUL(Anugul ) CT/0001731/2007
95	D-CRLMC/39524/2025 CRLMC/166/2026	DEBADUTTA PANDA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	BINJHARPUR /407 /2021 C.J.M.,JAJPUR(Jajapur ) CT/0001769/2021
96	D-CRLMC/575/2026 CRLMC/167/2026	BULU RANJAN ROUT VS STATE OF ODISHA	MANAS RANJAN DHAL VS	CHANDRASEKHARPUR /224 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000642/2025
97	D-CRLMC/639/2026 CRLMC/168/2026	SILADITYA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOUDH /239 /2018 DISTRICT & SESSIONS JUDGE,BOUDH( ST/0000020/2019
98	D-CRLMC/539/2026 CRLMC/169/2026	TAPAN KUMAR NAYAK VS STATE OF ODISHA(VIG.)	BHAKTA RANJAN BARIK VS	BHUBANESWAR VIGILANCE /28 /2020 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000008/2022
99	D-CRLMC/40398/2025 CRLMC/170/2026	SUDHIR SIKA VS STATE OF ODISHA	ASHUTOSH KUANR VS	KEGAON /55 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000109/2023
100	D-CRLMC/635/2026 CRLMC/171/2026	BIJAY KUMAR ROUTRAY@BIJAYA KUMAR RAUTRAY VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /32 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000042/2025
101	D-CRLMC/40389/2025 CRLMC/172/2026	MANAS RANJAN MOHANTY VS STATE OF ODISHA(VIG.)	DINESH KUMAR MOHANTY VS	BALASORE VIGILANCE /54 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000022/2011
102	D-CRLMP/972/2026 CRLMP/42/2026	VICTIM CUM INFORMANT VS	SUSANTA KUMAR PARIDA VS	BINJHARPUR /553 /2025 ( )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/40566/2025 CRLMP/43/2026	STATE OF ODISHA SNIGHDHA JOSHI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// / /0 ()
104	D-CRLMP/39045/2025 CRLMP/44/2026	KHAGESWAR BARIK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// PIRAHAT P.S /233 /2023 ()
105	D-CRLMP/40097/2025 CRLMP/45/2026	SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// / /0 A.D.J.,BALLIGUDA(Kandhamal)
106	D-CRLREV/57/2026 CRLREV/36/2026	MANGULI NAYAK @ MANGU VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	ST/0000129/2016 NAYAGARH /352 /2006 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
107	D-CRLREV/599/2026 CRLREV/37/2026	MANMOHAN SAMAL VS SITANSHU MOHAN DWIBEDI	HARMOHAN DHAL VS	// / /0 S.D.J.M.,BALASORE(Baleshwar)
108	D-CRLREV/677/2026 CRLREV/38/2026	R.K.MANSION PVT. LTD., BBSR VS RAJESH KUMAR DASH	RABI NARAYAN MOHANTY VS	ICC/0000025/2025 / /0 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR
109	D-CRLREV/686/2026 CRLREV/39/2026	SUNIL KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CRA/0000135/2024 ANGUL TOWN /36 /2013 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul)
110	D-CRLREV/703/2026 CRLREV/40/2026	DEBA PRAKASH MAHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GR/0000086/2011 TARBHA /266 /2022 A.D.J.,SONEPUR(Sonepur )
111	D-CRLREV/37349/2025 CRLREV/41/2026	ANASUYA BARIK VS SARAT KUMAR SWAIN	SAMIR KUMAR MISHRA VS	SC/0000039/2023 / /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR
112	D-CRLREV/309/2026 CRLREV/42/2026	SIMANCHALA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	ICC/0000003/2025 BHANJANAGAR /770 /2025 A.D.J.,BHANJANAGAR(Ganjam)
113	D-FAO/51838/2025 FAO/21/2026	MANAGER, LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD. VS PRASANTA KUMAR BALA	GIRIJA PRASAD DUTTA VS	ST/0000183/2025 // COMMISSIONER EMPLOYEES COMPEN EC/0000016/2024

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**CASES REGISTERED REPORT AS ON :12/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-JCRLA/1025/2026 JCRLA/14/2026	RUNDA @ BARIAL HANSDA VS STATE OF ODISHA	ADV. VS	JALESWAR /190 /2016 SPECIAL JUDGE (POCSO), BALASORE(Balash) SC/0000354/2016
115	D-JCRLA/1026/2026 JCRLA/15/2026	TAPAN DALAI VS STATE OF ODISHA	ADV. VS	BALIAPAL /26 /2016 AD-HOC A.D.J.(FTSC),BALASORE(Balash) Spl/0000050/2026
116	D-JCRLA/1027/2026 JCRLA/16/2026	SANJAY BIRUA VS STATE OF ODISHA	ADV. VS	CHOUDWAR /71 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000022/2025
117	D-JCRLA/1032/2026 JCRLA/17/2026	BANA DAS VS STATE OF ODISHA	ADV. VS	BALIKUDA /569 /2023 DISTRICT & SESSIONS JUDGE,JAGATSIPUR CT/0000144/2024
118	D-JCRLA/1033/2026 JCRLA/18/2026	RAM KUMAR RAJAK @ ROHIT RAJAK VS STATE OF ODISHA	ADV. VS	JHARSUGUDA SADAR /269 /2025 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000055/2025
119	D-JCRLA/1034/2026 JCRLA/19/2026	JAY DEY VS STATE OF ODISHA	ADV. VS	JATNI P.S. /663 /2021 AD-HOC A.D.J.(FTSC),BHUBANESWAR(Bhubaneswar) TR/0000034/2022
120	D-JCRLA/1035/2026 JCRLA/20/2026	GOPAL JANI VS STATE OF ODISHA	ADV. VS	JEYPORE TOWN /288 /2022 AD-HOC ADDL. DIST. JUDGE (FTSC), JEYPORE TR/0000002/2023
121	D-JCRLA/1036/2026 JCRLA/21/2026	SAGARAM GOND VS STATE OF ODISHA	ADV. VS	RAIGHAR /149 /2015 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000049/2020
122	D-LAA/480/2026 LAA/2/2026	D.G.M.INDIAN OIL CORPORATION LTD., SAMBALPUR VS LALITA AGRAWALLA	SREEJIT MOHANTY VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) LA/0000027/2012
123	D-MACA/638/2026 MACA/47/2026	THE DIVISIONAL MANAGER , M/S- NATIONAL INSURANCE CO. LTD., CUTTACK VS ARATI MOHARANA	BIJOY DASMOHAPATRA VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000013/2022
124	D-MACA/48060/2025 MACA/48/2026	D.M., NEW INDIA ASSURANCE CO.LTD.,BHUBANESWAR VS BIDYADHAR MUDULI	AMIT KUMAR NATH VS	// VITH M.A.C.T. KHURDA(Khordha ) Mac/0000092/2019
125	D-MACA/966/2026	BIJULI DANAYAK	PRADEEP KUMAR MISHRA	//

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### CASES REGISTERED REPORT AS ON :12/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/49/2026	VS THE MANAGER IN-CHARGE, T.P, HUB, ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	VS	1ST M.A.C.T, BOUDH(Baudh ) Mac/0000036/2023
126	D-MACA/50312/2025 MACA/50/2026	KANDEI DIGAL VS AMARESH SAHANHI	AMIYA KUMAR MOHANTY VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0003554/2014
127	D-MACA/134/2026 MACA/51/2026	GHANASHYAM PRADHAN VS N.D NAGESWAR RAO	DEBIDUTTA MOHAPATRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000077/2023
128	D-MACA/884/2026 MACA/52/2026	TRINITY VENTURES VS RAIMATI MAJHI	KALPATARU PANIGRAHI VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000054/2019
129	D-MACA/49186/2025 MACA/53/2026	MANAGER, M/S. SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR VS GITARANI AICH	PRASANTA KUMAR MAHALI VS	// I MACT,BALASORE(Baleshwar) Mac/0000128/2023
130	D-MACA/34337/2025 MACA/54/2026	ARATI MOHARANA VS SRIDHAR LENKA	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000013/2022
131	D-MATA/55233/2025 MATA/14/2026	DR. S.SURAJITA VS PRIYABRATA PATTANAİK	ANIMESH SINGH VS	// JUDGE FAMILY COURT,KHURDA(Khordha) CP/0000112/2025
132	D-MATA/2/2026 MATA/15/2026	ALAKA SAHOO @ LAXMIPRIYA SAHOO VS DILLIP KUMAR SAHOO	UPENDRA KUMAR SAMAL VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) CP/0000282/2018
133	D-OJC/3181/1981 OJC/3181/1989	SEBATI DEI @ ROUTRAY VS ORISSA STATE HOUSING BOARD	VS	// () //
134	D-RPFAM/51201/2025 RPFAM/15/2026	PAHALI KUMAR NAYAK VS RITA NAYAK	AJAYA KUMAR BARIK,ASHOK KUMAR BEHERA VS	// JUDGE FAMILY COURT, KENDRAPARA(Kendrapara) Crp/0000124/2022
135	D-RPFAM/49018/2025 RPFAM/16/2026	RUCHIKA SWAIN VS SANDEEP KUMAR MALLICK	PRADEEP KUMAR KHUNTIA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000143/2019
136	D-RPFAM/698/2026 RPFAM/17/2026	BARSARANI SAHOO VS	MANORANJAN ACHARYA VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh)

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### CASES REGISTERED REPORT AS ON :12/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-RPFAM/49382/2025 RPFAM/18/2026	RASHMIKANT SAHOO NAKULA BEHERA VS SAIDEVI BEHERA	AKSHAYA KUMAR SAHOO VS	CRLMP/0000127/2023 // JUDGE FAMILY COURT,BALASORE(Bal Crp/0000232/2020
138	D-RPFAM/54673/2025 RPFAM/19/2026	ALAMGIR KHAN VS SHEHNAZ BEGUM	RANJAN KUMAR NAYAK VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000067/2023
139	D-RPFAM/55499/2025 RPFAM/20/2026	NIKUNJA KISHORE BEHERA VS SANGITA BEHERA	PRATAP CHANDRA MISHRA VS	// JUDGE, FAMILY COURT, DHENKANAL CRL.EXN/0000098/2022
140	D-RPFAM/54838/2025 RPFAM/21/2026	PRAMOD KUMAR ROUT VS REBATI DAS	JAJATI KESHARI KHUNTIA VS	// JUDGE FAMILY COURT, KENDRAPARA Crp/0000147/2024
141	D-RSA/175/2026 RSA/22/2026	RAMA MALIK VS DHIRA MALIK	SUSANTA KUMAR BARAL VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000008/2024
142	D-RSA/53902/2025 RSA/23/2026	PURNA CHANDRA PANI VS CHAMPABATI KONDHAPANI	PANCHANAN PANIGRAHI VS	// A.D.J.,CUM SPECIAL JUDGE,BISSAMCU RFA/0000003/2022
143	D-RSA/55219/2025 RSA/24/2026	RAMAKANTA BEJ VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000075/2014
144	D-RSA/55523/2025 RSA/25/2026	TRAILOKYANATH SAMANTARAY VS PARADEEP PORT TRUST, JAGATSINGHPUR	SATYANARAYAN MOHAPATRA VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats RFA/0000006/2021
145	D-RSA/53845/2025 RSA/26/2026	KATULU SURYAKANTA VS BRUNDABAN SAHU	DHANANJAYA MUND VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000250/2022
146	D-RSA/54524/2025 RSA/27/2026	P. AFTAB @ P. UMAR VS KOTINI SUDHAKAR RAO	BHAWANI SANKAR PANIGRAHI VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000020/2023
147	D-RSA/1176/2026 RSA/28/2026	NILAMADHAB NAYAK @ NAIK VS GOPALJI BEHERA	TRILOCHAN NANDA VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000167/2001

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### CASES REGISTERED REPORT AS ON :12/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RSA/1207/2026 RSA/29/2026	NALINI PRAVA RAY VS TUNGUDU SRINIVASA RAO	MANOJ KUMAR PANDA VS	// DIST.& SESSIONS JUDGE,RAYAGADA( RFA/0000050/2022
149	D-SAO/48584/2025 SAO/2/2026	PASCAL KISAN@KINDO VS ATHNAS KINDO	TUSAR KUMAR MISHRA VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000006/2024
150	D-SAO/53037/2025 SAO/3/2026	SATYAJIT MAHAPATRA VS KHYAMAPRAVA MISHRA	SANTOSH KUMAR NANDA VS	// 1ST A.D.J., PURI(Puri) RFA/0000076/2008
151	D-TRP(C)/779/2026 TRP(C)/8/2026	RASMITA SAHU @ RASHMITA SAHU VS PRASANNA NAYAK	ASHOK KUMAR PRADHAN VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000084/2025
152	D-TRPCRL/291/2026 TRPCRL/3/2026	ABHIMANYU SAHOO VS SANGHAMITRA PANDA	SARASWATI SENAPATI VS	//0 JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000311/2025
153	D-WA/54658/2025 WA/56/2026	DHRUBA CHARAN NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// ()
154	D-WA/55573/2025 WA/57/2026	STATE OF ODISHA VS PRAMOD RANJAN DASH	SASWAT DAS,A.G.A VS	// ()
155	D-WA/113/2026 WA/58/2026	CHIEF EXECUTIVE OFFICER-IN-CHARGE, THE URBAN CO-OPERATIVE BANK LTD., VS STATE OF ODISHA	SUDARSHAN NANDA VS	// ()
156	D-WA/549/2026 WA/59/2026	CEO IN CHARGE URBAN CO OPERATIVE BANK LTD., CUTTACK VS STATE OF ODISHA	SUDARSHAN NANDA VS	// ()
157	D-WA/53794/2025 WA/60/2026	PRINCIPAL SECRETARY TO GOVT.HOUSING AND URBAN DEVELOPMENT DEPT.,ODISHA VS PRAMOD KUMAR SAHOO	DEBARAJ MOHANTY,A.G.A VS	// ()
158	D-WA/54336/2025 WA/61/2026	STATE OF ODISHA VS ARTATRANA JENA	PRABIR KUMAR RAY,A.G.A VS	// ()
159	D-WA/54652/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/62/2026	VS	VS	0
		SARASWATI MOHARANA		//
160	D-WP(C)/55089/2025	SATYANANDA SAHOO	SRINIVAS MOHANTY	//
	WP(C)/1008/2026	VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/54474/2025	SUSMITA NANDA	SRINIVAS MOHANTY	//
	WP(C)/1009/2026	VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/55355/2025	ABANIKANTA PATTANAİK	BISWAJIT PASAYAT	//
	WP(C)/1010/2026	VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/54504/2025	MANAMOHAN SAMAL	SAROJA KANTA SAMAL	//
	WP(C)/1011/2026	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/55347/2025	LAXMINARAYAN PRASAD NAYAK	DIPTI RANJAN MOHAPATRA	//
	WP(C)/1012/2026	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/54447/2025	MAHINDRA AND MAHINDRA LTD.,(FES) BHUBANESWAR	CHANDRAKANTA NAYAK	//
	WP(C)/1013/2026	VS	VS	0
		SANTOSH KUMAR DANTA		//
166	D-WP(C)/53949/2025	SIDHARTH SANKAR NANDA	SANGRAM MISHRA	//
	WP(C)/1014/2026	VS	VS	0
		SUB COLLECTOR SADAR CUTTACK		//
167	D-WP(C)/54514/2025	PARAMESWAR NAYAK	TRILOCHAN RATH	//
	WP(C)/1015/2026	VS	VS	0
		UNION OF INDIA		//
168	D-WP(C)/178/2026	NARAYAN SWAIN @NARAYAN CHANDRA SWAIN	BIBHUTI BHUSAN SWAIN	//
	WP(C)/1016/2026	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/1043/2026	BHOLANATH PANDEY	MOHAMMED MUSTAQ ANSARI	//
	WP(C)/1017/2026	VS	VS	0
		SWAYAM SIDDHA SAHU		//
170	D-WP(C)/55260/2025	SARASWATI MISHRA	BIJAYA KUMAR BEHERA 1	//
	WP(C)/1018/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/54143/2025 WP(C)/1019/2026	STATE OF ODISHA ROBERT ROSARIO VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// // 0 //
172	D-WP(C)/54622/2025 WP(C)/1020/2026	SUSANTA BEHERA VS STATE OF ODISHA	DILLIP KUMAR ROUT VS	// 0 //
173	D-WP(C)/54693/2025 WP(C)/1021/2026	RANJIT PANDA VS M/S STALWART PROJECTS PVT. LTD., KHURDA	RAMDAS ACHARY VS	// 0 //
174	D-WP(C)/54368/2025 WP(C)/1022/2026	PITAMBAR NAYAK VS REGISTRAR, CIVIL COURT, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// 0 //
175	D-WP(C)/184/2026 WP(C)/1023/2026	GARIB PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
176	D-WP(C)/46071/2025 WP(C)/1024/2026	LAXMIDHAR SETHY VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
177	D-WP(C)/535/2026 WP(C)/1025/2026	MOHAN KUMAR SETHY VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
178	D-WP(C)/54733/2025 WP(C)/1026/2026	NRUPAMANI ROHIDAS VS MAHANADI CAOL FIELDS,BASUNDHARA AREA, SUNDERGARH	AMIYA KUMAR BEHERA VS	// 0 //
179	D-WP(C)/54479/2025 WP(C)/1027/2026	KAUSALYA SAHOO VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
180	D-WP(C)/54424/2025 WP(C)/1028/2026	JAGATA GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
181	D-WP(C)/878/2026 WP(C)/1029/2026	RILI NAYAK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/55218/2025 WP(C)/1030/2026	JANMAJAY NAG VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
183	D-WP(C)/209/2026 WP(C)/1031/2026	RAJESH KUMAR GIRI VS STATE OF ODISHA	SRIKANT MAHUNTA VS	// 0 //
184	D-WP(C)/54508/2025 WP(C)/1032/2026	RAGHUNATH BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
185	D-WP(C)/358/2026 WP(C)/1033/2026	BASANTI DASH EDUCATIONAL TRUST, BOMIKHAL, BBSR VS TAHASILDAR, BBSR	JASHOBANTA DASH VS	// 0 //
186	D-WP(C)/4/2026 WP(C)/1034/2026	CH. NARAYAN PATRO VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
187	D-WP(C)/54101/2025 WP(C)/1035/2026	ABINASH PATTANAYAK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
188	D-WP(C)/54919/2025 WP(C)/1036/2026	KULAMANI PANDEY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
189	D-WP(C)/55211/2025 WP(C)/1037/2026	SATYA NARAYAN KHADANGA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
190	D-WP(C)/238/2026 WP(C)/1038/2026	BINODINI RATH VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
191	D-WP(C)/54152/2025 WP(C)/1039/2026	JEETANJALI PANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
192	D-WP(C)/359/2026 WP(C)/1040/2026	SHANTILATA BALIARSINGH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
193	D-WP(C)/1014/2026	KEDARNATH PATNAIK	KANANBALA ROY CHOUDHURY	//

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### CASES REGISTERED REPORT AS ON :12/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1041/2026	VS GOVERNMENT OF INDIA	VS	0 //
194	D-WP(C)/55567/2025 WP(C)/1042/2026	BAIKUNTHNATH DEHURY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
195	D-WP(C)/55207/2025 WP(C)/1043/2026	BABITA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
196	D-WP(C)/1015/2026 WP(C)/1044/2026	PARIKSHIT BARIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
197	D-WP(C)/283/2026 WP(C)/1045/2026	RUPALI BIHARI VS HDFC LIFE, BBSR	BIDYADHAR MANSING VS	// 0 //
198	D-WP(C)/55031/2025 WP(C)/1046/2026	M/S.AAR PEE STEELS, SUNDERGARH VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
199	D-WP(C)/55004/2025 WP(C)/1047/2026	RANJAN KUMAR PATNAIK VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
200	D-WP(C)/54318/2025 WP(C)/1048/2026	JEMA TOPPO VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
201	D-WP(C)/54322/2025 WP(C)/1049/2026	THE MANAGEMENT OF LIFT IRRIGATION DIVISION, KENDRAPARA VS PRESIDING OFFICER, LABOUR COURT, BBSR	ASHOK KUMAR PANIGRAHI VS	// 0 //
202	D-WP(C)/362/2026 WP(C)/1050/2026	PARBATI MAJHI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
203	D-WP(C)/956/2026 WP(C)/1051/2026	KADAMBINI MISHRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
204	D-WP(C)/55565/2025 WP(C)/1052/2026	SUDHIR DHANGADA MAJHI VS	DHANANJAYA MUND VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/55151/2025 WP(C)/1053/2026	STATE OF ODISHA MANAS RANJAN PADHY VS	ASHOK KUMAR DAS VS	// // 0
206	D-WP(C)/55061/2025 WP(C)/1054/2026	STATE OF ODISHA SANTOSH BEHERA VS	DILLIP KUMAR ROUT VS	// // 0
207	D-WP(C)/55148/2025 WP(C)/1055/2026	STATE OF ODISHA DR.NAMITA MISHRA VS	GYANA RANJAN SETHI VS	// // 0
208	D-WP(C)/958/2026 WP(C)/1056/2026	STATE OF ODISHA PRADEEP KUMAR SAHU VS	SUKANTA KUMAR DALAI VS	// // 0
209	D-WP(C)/55445/2025 WP(C)/1057/2026	STATE OF ODISHA SUPERINTENDING ENGINEER MINOR IRRIGATION DIVISION, KEONJHAR VS	SATYA BRATA MOHANTY, A.G.A VS	// // 0
210	D-WP(C)/365/2026 WP(C)/1058/2026	ASSISTANT PROVIDENT FUND COMMISSIONER, N.H 6, KEONJHAR SMRUTI REKHA MOHANTY VS	NIRANJAN NAYAK VS	// // 0
211	D-WP(C)/55150/2025 WP(C)/1059/2026	STATE OF ODISHA SUKANTA MAJHI VS	BANSHIDHAR SATAPATHY VS	// // 0
212	D-WP(C)/54324/2025 WP(C)/1060/2026	STATE OF ODISHA PRABHABATI SINHA VS	SANKAR PRAASAD PANI VS	// // 0
213	D-WP(C)/959/2026 WP(C)/1061/2026	UNION OF INDIA ANADI CHARAN SETHI VS	SUKANTA KUMAR DALAI VS	// // 0
214	D-WP(C)/55529/2025 WP(C)/1062/2026	STATE OF ODISHA MOUNE BEWA VS	DHANANJAYA MUND VS	// // 0
215	D-WP(C)/54473/2025 WP(C)/1063/2026	STATE OF ODISHA SUBHANARAYAN SATAPATHY VS	SRINIVAS MOHANTY VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/896/2026 WP(C)/1064/2026	PANCHANAN SAHU VS STATE OF ODISHA	MANASI PANDA VS	// 0 //
217	D-WP(C)/960/2026 WP(C)/1065/2026	GURU PRASAD SHIVA SANKAR NANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
218	D-WP(C)/370/2026 WP(C)/1066/2026	BRAJA KISHORE JENA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
219	D-WP(C)/55136/2025 WP(C)/1067/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
220	D-WP(C)/48/2026 WP(C)/1068/2026	GITA DEVI NAYAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
221	D-WP(C)/606/2026 WP(C)/1069/2026	UTTAM KUMAR PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
222	D-WP(C)/54408/2025 WP(C)/1070/2026	KUNJA BIHARI SAMAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
223	D-WP(C)/55424/2025 WP(C)/1071/2026	SIKANDAR KUMAR VS UNION OF INDIA	LINGARAJ SARANGI VS	// 0 //
224	D-WP(C)/1022/2026 WP(C)/1072/2026	BIJAYA KUMAR PARIDA VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //
225	D-WP(C)/54471/2025 WP(C)/1073/2026	ANURADHA GOSWAMY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
226	D-WP(C)/936/2026 WP(C)/1074/2026	MANAS RANJAN GARNAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
227	D-WP(C)/1044/2026	NITYANANDA BEHERA	KUNAL KUMAR SWAIN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1075/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/51279/2025 WP(C)/1076/2026	SANTOSH KUMAR DEHURY VS UNION OF INDIA	SOUMYA RANJAN PATI VS	// 0 //
229	D-WP(C)/54472/2025 WP(C)/1077/2026	KAMALA MAHARANA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
230	D-WP(C)/1055/2026 WP(C)/1078/2026	GEETANJALI MOHANTY VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
231	D-WP(C)/161/2026 WP(C)/1079/2026	RAGHUNATH MANTRY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
232	D-WP(C)/937/2026 WP(C)/1080/2026	JYOTIRMAYA BHUKTA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
233	D-WP(C)/164/2026 WP(C)/1081/2026	B.PRASAD VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
234	D-WP(C)/743/2026 WP(C)/1082/2026	BIKASH CHANDRA DAS VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	// 0 //
235	D-WP(C)/52864/2025 WP(C)/1083/2026	SUPRABHA BEHERA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
236	D-WP(C)/943/2026 WP(C)/1084/2026	KSHIRA SAGAR NAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
237	D-WP(C)/170/2026 WP(C)/1085/2026	PARSURAM PATRA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
238	D-WP(C)/945/2026 WP(C)/1086/2026	PRADEEP KUMAR DASH VS	SUKANTA KUMAR DALAI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/744/2026 WP(C)/1087/2026	STATE OF ODISHA SUBRAT MANDAL VS	DHANANJAYA MUND VS	// // 0
240	D-WP(C)/946/2026 WP(C)/1088/2026	STATE OF ODISHA ARUN KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	// // 0
241	D-WP(C)/55368/2025 WP(C)/1089/2026	STATE OF ODISHA RITA BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
242	D-WP(C)/53731/2025 WP(C)/1090/2026	STATE OF ODISHA SUDHANSU SEKHAR MOHAPATRA VS	SRINIVAS MOHANTY VS	// // 0
243	D-WP(C)/950/2026 WP(C)/1091/2026	STATE OF ODISHA BRAJESWARI BAL VS	SUKANTA KUMAR DALAI VS	// // 0
244	D-WP(C)/384/2026 WP(C)/1092/2026	STATE OF ODISHA BIJAYLAXMI MOHANTY VS	NIRANJAN NAYAK VS	// // 0
245	D-WP(C)/814/2026 WP(C)/1093/2026	STATE OF ODISHA JAYANTI NAYAK VS	SUSANTA KUMAR BARAL VS	// // 0
246	D-WP(C)/951/2026 WP(C)/1094/2026	STATE OF ODISHA K SHITISH KUMAR JENA VS	SUKANTA KUMAR DALAI VS	// // 0
247	D-WP(C)/55365/2025 WP(C)/1095/2026	STATE OF ODISHA GEETANJALI DAS VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
248	D-WP(C)/53736/2025 WP(C)/1096/2026	STATE OF ODISHA NIGAMANANDA SAHOO VS	SRINIVAS MOHANTY VS	// // 0
249	D-WP(C)/953/2026 WP(C)/1097/2026	STATE OF ODISHA SHRIMANTA BARIK VS	SUKANTA KUMAR DALAI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/388/2026 WP(C)/1098/2026	CHARUBALA MOHANTY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
251	D-WP(C)/955/2026 WP(C)/1099/2026	RAJAT KUMAR RAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
252	D-WP(C)/748/2026 WP(C)/1100/2026	ANJU MAITY VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
253	D-WP(C)/55362/2025 WP(C)/1101/2026	PRABHASINI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
254	D-WP(C)/53807/2025 WP(C)/1102/2026	THE ZONAL MANAGER, UCO BANK, ASHOK NAGAR, BBSR VS SANGITA BEHERA	BIBHUTI BHUSAN SWAIN VS	// 0 //
255	D-WP(C)/751/2026 WP(C)/1103/2026	SUMITRA PRASAD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
256	D-WP(C)/757/2026 WP(C)/1104/2026	JHARANA MANDAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
257	D-WP(C)/391/2026 WP(C)/1105/2026	NAGENDRA KUMAR DUTTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
258	D-WP(C)/55357/2025 WP(C)/1106/2026	SAMIR KUMAR PATNAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
259	D-WP(C)/53296/2025 WP(C)/1107/2026	BIRENDRA @ KUMAR PARIDA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
260	D-WP(C)/1136/2026 WP(C)/1108/2026	JAI SANTOSHI MAA CHARITABLE TRUST, BHUBANESWAR VS STATE OF ODISHA	SURAVI MOHANTY VS	// 0 //
261	D-WP(C)/54172/2025	SONU PANDEY	SANJAY KUMAR PATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1109/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/1239/2026 WP(C)/1110/2026	M/S SURESH AGRAWAL AND CO. VS RURAL DEVELOPMENT	PRABODHA CHANDRA NAYAK VS	// 0 //
263	D-WP(C)/394/2026 WP(C)/1111/2026	PARAMANANDA DALAI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
264	D-WP(C)/759/2026 WP(C)/1112/2026	JOTIMADHABA GADANAYAK VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// 0 //
265	D-WP(C)/54174/2025 WP(C)/1113/2026	HAREKRUSHNA SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
266	D-WP(C)/774/2026 WP(C)/1114/2026	SATYA NARAYAN BEHERA VS THE STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
267	D-WP(C)/399/2026 WP(C)/1115/2026	KASINATH DASH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
268	D-WP(C)/813/2026 WP(C)/1116/2026	BHAGIRATHI BALABANTRAY VS LAXMIPRIYA DAS	NIRANJAN LENKA VS	// 0 //
269	D-WP(C)/680/2026 WP(C)/1117/2026	PARBATI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
270	D-WP(C)/1336/2026 WP(C)/1118/2026	AMIYA RANJAN NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
271	D-WP(C)/53937/2025 WP(C)/1119/2026	PURUSOTTAM MOHAPATRA VS THE COLLECTOR CUM DISTRICT MAGISTRATE, DHENKANAL	LALITENDU MISHRA VS	// 0 //
272	D-WP(C)/869/2026 WP(C)/1120/2026	PRASANTA KUMAR ROUT VS	MANOJ KUMAR MOHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/666/2026 WP(C)/1121/2026	ODISHA POWER TRANSMISSION CORPORATION LTD.,BBSR PRAKASH CHANDRA PATRA VS STATE OF ODISHA	RAMANATH ACHARYA VS	// // 0 //
274	D-WP(C)/682/2026 WP(C)/1122/2026	SAHADEB GHADEI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
275	D-WP(C)/1035/2026 WP(C)/1123/2026	DR.SNIGDHA SUCHARITA SAHOO VS STATE OF ODISHA	SURENDRA NATH PANDA VS	// 0 //
276	D-WP(C)/54024/2025 WP(C)/1124/2026	JASHLEEN PATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
277	D-WP(C)/1109/2026 WP(C)/1125/2026	JYOTI CHOUDHURY @ JYOTI PRAVA CHOUDHURY VS SETTLEMENT OFFICER, JOBRA, CUTTACK	GOPINATH MISHRA VS	// 0 //
278	D-WP(C)/684/2026 WP(C)/1126/2026	SEPHALI PARAMANIK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
279	D-WP(C)/54054/2025 WP(C)/1127/2026	SACHIDANANDA MISHRA VS STATE OF ODISHA	MANA MOHAN PATTANAIAK VS	// 0 //
280	D-WP(C)/687/2026 WP(C)/1128/2026	MANAS PRADHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
281	D-WP(C)/701/2026 WP(C)/1129/2026	SURESH MULI VS STATE OF ODISHA	BASUDEV MISHRA VS	// 0 //
282	D-WP(C)/610/2026 WP(C)/1130/2026	RAMESH CHANDRA BHUE VS STATE OF ODISHA	SITARAM SATAPATHY VS	// 0 //
283	D-WP(C)/815/2026 WP(C)/1131/2026	BANTI KUMAR SAHU VS STATE OF ODISHA	ANKANN PANDA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/719/2026 WP(C)/1132/2026	BHARATI JENA VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
285	D-WP(C)/728/2026 WP(C)/1133/2026	BAIJAYANTI SAHOO VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
286	D-WP(C)/1338/2026 WP(C)/1134/2026	M/S MYTHRI INFRASTRUCTURE AND MINING INDIA PVT. LTD., VISHKAPATNAM VS THE MANAGING DIRECTOR, ODISHA MINING CORPORATION LTD, OMC HOUSH, BBSR	SUBHASHRE SEN VS	// 0 //
287	D-WP(C)/563/2026 WP(C)/1135/2026	KAILASH CHANDRA DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
288	D-WP(C)/893/2026 WP(C)/1136/2026	M/S. SUBHALAXMI SWAIN, BBSR VS THE COMNR, CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK	DEBENDRA KUMAR DWIBEDI VS	// 0 //
289	D-WP(C)/564/2026 WP(C)/1137/2026	PURUSOTTAM PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
290	D-WP(C)/734/2026 WP(C)/1138/2026	SUDHAKRUSHNA LAYA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
291	D-WP(C)/565/2026 WP(C)/1139/2026	DINABANDHU SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
292	D-WP(C)/738/2026 WP(C)/1140/2026	CHAINA DAS VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
293	D-WP(C)/566/2026 WP(C)/1141/2026	DUKHISHYAM SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
294	D-WP(C)/1074/2026 WP(C)/1142/2026	DHANESWAR JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
295	D-WP(C)/1196/2026	DUSHMANTA SINKO	RAJENDRA KUMAR DASH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1143/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/1076/2026 WP(C)/1144/2026	PARESWAR SETHY VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
297	D-WP(C)/55090/2025 WP(C)/1145/2026	RABINDRA NATH SETHY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
298	D-WP(C)/1085/2026 WP(C)/1146/2026	KHAGESWAR PUNJI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
299	D-WP(C)/608/2026 WP(C)/1147/2026	HRUSIKESH MAHALING VS STATE OF ODISHA	SITARAM SATAPATHY VS	// 0 //
300	D-WP(C)/55196/2025 WP(C)/1148/2026	NIRMALA KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
301	D-WP(C)/898/2026 WP(C)/1149/2026	KASINATH PRADHAN VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
302	D-WP(C)/834/2026 WP(C)/1150/2026	BASANTA KUMAR NAIK VS UNION OF INDIA	KUNAL KUMAR SWAIN VS	// 0 //
303	D-WP(C)/830/2026 WP(C)/1151/2026	PURNA CHANDRA SAHANI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
304	D-WP(C)/902/2026 WP(C)/1152/2026	RADHAKANTA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
305	D-WP(C)/54920/2025 WP(C)/1153/2026	DHANPATI SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
306	D-WP(C)/836/2026 WP(C)/1154/2026	DWARIKANATH DASH VS	KUNAL KUMAR SWAIN VS	// 0

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307	D-WP(C)/911/2026 WP(C)/1155/2026	STATE OF ODISHA SHUNYABASH @ SHUNYABASHI PALIA VS	SUDHIR KUMAR MALLICK VS	// // 0
308	D-WP(C)/1361/2026 WP(C)/1156/2026	STATE OF ODISHA HEMANT DIGAL @ KAMBU DIGAL VS	ASHIT KUMAR DASH VS	// // 0
309	D-WP(C)/54623/2025 WP(C)/1157/2026	STATE OF ODISHA BILASHI BARIK VS	SASWATI MOHAPATRA VS	// // 0
310	D-WP(C)/1366/2026 WP(C)/1158/2026	STATE OF ODISHA SURESH PANIGRAHI VS	AMIT PRASAD BOSE VS	// // 0
311	D-WP(C)/55235/2025 WP(C)/1159/2026	THE STATE OF ODISHA OMKAR VS	JITENDRA KUMAR DIGAL VS	// // 0
312	D-WP(C)/54364/2025 WP(C)/1160/2026	STATE OF ODISHA MADHUSMITA DAS VS	DEBAKANTA MOHANTY VS	// // 0
313	D-WP(C)/1371/2026 WP(C)/1161/2026	STATE OF ODISHA AKSHYA KUMAR DASH VS	JAYANTA KUMAR PADHI VS	// // 0
314	D-WP(C)/919/2026 WP(C)/1162/2026	STATE OF ODISHA PRAKASH JAMES TOPPO VS	SUKANTA KUMAR DALAI VS	// // 0
315	D-WP(C)/609/2026 WP(C)/1163/2026	STATE OF ODISHA B.PURUSOTTAM BIKRAM PATRA VS	SITARAM SATAPATHY VS	// // 0
316	D-WP(C)/1362/2026 WP(C)/1164/2026	STATE OF ODISHA BIBHUTI BHUSAN MISHRA VS	AMIT PRASAD BOSE VS	// // 0
317	D-WP(C)/897/2026 WP(C)/1165/2026	THE STATE OF ODISHA SAMARENDRA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/55288/2025 WP(C)/1166/2026	NIGAMANAND HANS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
319	D-WP(C)/920/2026 WP(C)/1167/2026	SANANDAN PATRA VS IDBI BANK, BBSR	JANAKI KANTA MAHAPATRA VS	// 0 //
320	D-WP(C)/1345/2026 WP(C)/1168/2026	UMESHCHANDRA SAHU VS STATE OF ODISHA	SATYAJIT SAHOO VS	// 0 //
321	D-WP(C)/970/2026 WP(C)/1169/2026	ABHAYA KUMAR DASH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
322	D-WP(C)/54948/2025 WP(C)/1170/2026	KHULANA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
323	D-WP(C)/53984/2025 WP(C)/1171/2026	PRAVAT NALIN PATNAIK VS ACHARYA BIRANCHI NARAYAN RATH	JNANA RANJAN KAR VS	// 0 //
324	D-WP(C)/1096/2026 WP(C)/1172/2026	SURESH CHANDRA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
325	D-WP(C)/1390/2026 WP(C)/1173/2026	M/S DIMOND AGROVET, SUGO, BALASORE VS REGIONAL OFFICER, STATE POLLUTION CONTROL BOARD, BALASORE	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
326	D-WP(C)/1350/2026 WP(C)/1174/2026	SURESH KUMAR SAHU VS STATE OF ODISHA	SATYAJIT SAHOO VS	// 0 //
327	D-WP(C)/55430/2025 WP(C)/1175/2026	RABINDRANATH PANDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
328	D-WP(C)/53990/2025 WP(C)/1176/2026	PRAVAT NALIN PATNAIK VS NARAYAN RATH	JNANA RANJAN KAR VS	// 0 //
329	D-WP(C)/1370/2026	DEEPAK KUMAR SHARMA	UPENDRA KUMAR SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1177/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/1387/2026	KEDARNATH PRUSTY	BIYOTKESH MOHANTY	//
	WP(C)/1178/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/55289/2025	SUBHALIPSA BARIK	SRINIVAS MOHANTY	//
	WP(C)/1179/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/922/2026	ITISHREE MOHARANA	SURYAKANTA PALAI	//
	WP(C)/1180/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/1407/2026	KAMALA LOCHAN MISHRA	PRASANTA KUMAR SATAPATHY	//
	WP(C)/1181/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/925/2026	KARTIKA CHANDRA MALLICK	SUKANTA KUMAR DALAI	//
	WP(C)/1182/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/926/2026	SIBA PRASAD BISWAL	SUKANTA KUMAR DALAI	//
	WP(C)/1183/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/163/2026	GANGA SHANKAR SAHU	ARJUNA CHARANA BEHERA	//
	WP(C)/1184/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/611/2026	KRUTIBASA MISHRA	SITARAM SATAPATHY	//
	WP(C)/1185/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/1435/2026	SARALA NAYAK	BIBHUDHANANDA MUDULI	//
	WP(C)/1186/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/55497/2025	CHINARI SARINA	TAPAN MISHRA	//
	WP(C)/1187/2026	VS THE MANAGING DIRECTOR, HR HEAD HSBC SOFTWARE DEVELOPMENT (INDIA) PVT. LTD., HYDERABAD	VS	0 //
340	D-WP(C)/330/2026	M/S. VIKASH RESIDENTIAL INSTITUTION PRIVATE LIMITED, BARGARH	ABHISHEK SAHOO	//
	WP(C)/1188/2026	VS	VS	0

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341	D-WP(C)/1377/2026 WP(C)/1189/2026	STATE BANK OF INDIA, SME BRANCH BARGARH, SAMBALPUR NEPAL CHANDRA SAHU VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // 0 //
342	D-WP(C)/1380/2026 WP(C)/1190/2026	JAGANNATH NAIK @ JAGARNNATH NAIK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
343	D-WP(C)/235/2026 WP(C)/1191/2026	SUTARI GANESH REDDY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
344	D-WP(C)/612/2026 WP(C)/1192/2026	HEMANTA KUMAR SAHU VS STATE OF ODISHA	SITARAM SATAPATHY VS	// 0 //
345	D-WP(C)/256/2026 WP(C)/1193/2026	SANGRAM KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
346	D-WP(C)/1422/2026 WP(C)/1194/2026	M/S.FINLEX POLY PIPE, GANJAM VS BANK OF BARODA , BERHAMPUR (MAIN) BRANCH	ANINDYA KUMAR MISHRA VS	// 0 //
347	D-WP(C)/1440/2026 WP(C)/1195/2026	BINOD KUMAR NAYAK VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	// 0 //
348	D-WP(C)/75/2026 WP(C)/1196/2026	SRIKANTA SETHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
349	D-WP(C)/662/2026 WP(C)/1197/2026	JANMEJAY SAHU VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
350	D-WP(C)/54614/2025 WP(C)/1198/2026	JAYANTA KUMAR NAYAK VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	NIRANJAN BISWAL VS	// 0 //
351	D-WP(C)/78/2026 WP(C)/1199/2026	RAMESH CHANDRA SETHY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //

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352	D-WP(C)/1388/2026 WP(C)/1200/2026	LAXMIKANTA JAGADALA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
353	D-WP(C)/663/2026 WP(C)/1201/2026	RABINDRANATH MOHANTY VS DIRECTOR AND ADDITIONAL SECRETARY TO GOVT. ODIA LANGUAGE, BHUBANESWAR	NIHAL RATH VS	// 0 //
354	D-WP(C)/65/2026 WP(C)/1202/2026	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
355	D-WP(C)/54611/2025 WP(C)/1203/2026	AMULYA CHARAN MAHAKUD VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	NIRANJAN BISWAL VS	// 0 //
356	D-WP(C)/55505/2025 WP(C)/1204/2026	CHIEF MANAGER, UNION BANK OF INDIA, ASSET RECOVERY BRANCH, NEW DELHI VS THE CHAIRPERSON, PERMANENT LOK ADALAT UTILITY, BHUBANESWAR	SATISH KUMAR PATNAIK VS	// 0 //
357	D-WP(C)/84/2026 WP(C)/1205/2026	TIKELAL KUMBHAR VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
358	D-WP(C)/665/2026 WP(C)/1206/2026	IPSITA DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
359	D-WP(C)/73/2026 WP(C)/1207/2026	SIBA PRASAD RAY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
360	D-WP(C)/54607/2025 WP(C)/1208/2026	BRAJA KISHORE CHAKRABARTY VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	NIRANJAN BISWAL VS	// 0 //
361	D-WP(C)/1373/2026 WP(C)/1209/2026	SANJIB KUMAR SAHU VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
362	D-WP(C)/761/2026 WP(C)/1210/2026	BIPIN BIHARI MARTHA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
363	D-WP(C)/212/2026	JENAMANI GADTIA	KRISHNA CHANDRA SAHU	//

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	WP(C)/1211/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/1382/2026 WP(C)/1212/2026	SRIDHAR MIHIR KANTA SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
365	D-WP(C)/54596/2025 WP(C)/1213/2026	BHAGABAN MOHAPATRA VS UNION OF INDIA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
366	D-WP(C)/451/2026 WP(C)/1214/2026	DIBAKAR SAHU VS CHAIRMAN-CUM-MANAGING DIRECTOR, NALCO, BBSR	MALAYA KUMAR MISHRA VS	// 0 //
367	D-WP(C)/1234/2026 WP(C)/1215/2026	RASHMI RANJAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
368	D-WP(C)/1384/2026 WP(C)/1216/2026	ASHOK KUMAR SAHU @ ASHOK SAHU VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
369	D-WP(C)/676/2026 WP(C)/1217/2026	BIMAN SARDAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
370	D-WP(C)/463/2026 WP(C)/1218/2026	MERAJ ALI SAYYAD VS CHAIRMAN-CUM-MANAGING DIRECTOR, NALCO, BBSR	MALAYA KUMAR MISHRA VS	// 0 //
371	D-WP(C)/1330/2026 WP(C)/1219/2026	M/S MEGHNATH KAPRI, BALLIGUDA, KANDHAMAL VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
372	D-WP(C)/679/2026 WP(C)/1220/2026	TAPAN JANA VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	DHANANJAYA MUND VS	// 0 //
373	D-WP(C)/54624/2025 WP(C)/1221/2026	SUBRAT MOHANTY VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	// 0 //
374	D-WP(C)/54579/2025 WP(C)/1222/2026	M/S MGS ENVIRON PVT.LTD, GANJAM VS	SAIBRATA RATH VS	// 0

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375	D-WP(C)/932/2026 WP(C)/1223/2026	STATE OF ODISHA RANJIT NAYAK VS	SUKANTA KUMAR DALAI VS	// // 0
376	D-WP(C)/1458/2026 WP(C)/1224/2026	STATE OF ODISHA RATNA MANJARI PRUSTY VS	RAJESH RANJAN SAHOO VS	// // 0
377	D-WP(C)/54730/2025 WP(C)/1225/2026	THE UNION OF INDIA MOHAN KUMAR NANDA VS	SUDEEP KUMAR SARANGI VS	// // 0
378	D-WP(C)/561/2026 WP(C)/1226/2026	STATE OF ODISHA MURALIDHAR SETHI VS	AMIT PRASAD BOSE VS	// // 0
379	D-WP(C)/997/2026 WP(C)/1227/2026	STATE OF ODISHA JAYANTI KISAN VS	SIDHANT DAS VS	// // 0
380	D-WP(C)/54038/2025 WP(C)/1228/2026	STATE OF ODISHA BIJAYA KETAN BARIK VS	BISWARANJAN MOHAPATRA VS	// // 0
381	D-WP(C)/1112/2026 WP(C)/1229/2026	STATE OF ODISHA SUDHANSUBALA BEHURA VS	GOPINATH MISHRA VS	// // 0
382	D-WP(C)/54666/2025 WP(C)/1230/2026	STATE OF ODISHA PRAKASH KUMAR PRUSTY VS	AJAYA KUMAR JENA VS	// // 0
383	D-WP(C)/53822/2025 WP(C)/1231/2026	UNION OF INDIA GOBARDHAN BISWAL VS	PRADEEP KUMAR DAS VS	// // 0
384	D-WP(C)/581/2026 WP(C)/1232/2026	STATE OF ODISHA MINAKETAN PADHAN VS	GYANA RANJAN SETHI VS	// // 0
385	D-WP(C)/832/2026 WP(C)/1233/2026	STATE OF ODISHA BACHAN JENA VS	SURENDRA BEHERA VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/54728/2025 WP(C)/1234/2026	SUBHASHMITA MOHANTY VS STATE OF ODISHA	DEBIPRASAD MOHANTY VS	// () //
387	D-WP(C)/54643/2025 WP(C)/1235/2026	SAGAR DEHURI VS C.M.D., NATIONAL ALUMINIUM COMPANY LTD. (NALCO), BBSR	PRAVAT RANJAN SUTAR VS	// () //
388	D-ABLAPL/392/2026 ABLAPL/262/2026	MALATI BARIK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	MAHILA P.S. BUXIBAZAR /179 /2025 () //
389	D-ABLAPL/393/2026 ABLAPL/263/2026	BUBUNA PANDA VS STATE OF ODISHA	ANADI CHARAN NAYAK VS	KISSANNAGAR PS /361 /2025 () //
390	D-ABLAPL/445/2026 ABLAPL/264/2026	SIPUN SITHA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1196 /2025 () //
391	D-ABLAPL/447/2026 ABLAPL/265/2026	TANGUDU BIKASH RANJAN PATRA VS SUPDT. OF POLICE, CBI, BBSR	ASHIM KISHOR PAL VS	//0 () //
392	D-ABLAPL/449/2026 ABLAPL/266/2026	AJAYA SETHI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DARGHA BAZAR /250 /2025 () //
393	D-ABLAPL/39574/2025 ABLAPL/267/2026	MUKESH BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	PALLAHARA /455 /2025 S.D.J.M.,PALLAHARA(Anugul ) GR/0000945/2025
394	D-ABLAPL/459/2026 ABLAPL/268/2026	SANJUKTA LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHAULIAGANJA /624 /2025 () //
395	D-ABLAPL/462/2026 ABLAPL/269/2026	ABHAYA KUMAR LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHAULIAGANJA /624 /2025 () //
396	D-ABLAPL/464/2026 ABLAPL/270/2026	NIRMALA DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	TIRTOL /628 /2025 () //
397	D-ABLAPL/466/2026	ADHIR KUMAR PARIDA	BRAJA MOHAN SARANGI	TIRTOL /628 /2025

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	ABLAPL/271/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/467/2026 ABLAPL/272/2026	BABLU @ BIJAYA NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	GOVINDPUR /192 /2025 () //
399	D-ABLAPL/477/2026 ABLAPL/273/2026	RUDRAMANI HOTTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.,MOHANA(Gajapati ) 2(B)CC/000001/2017
400	D-ABLAPL/40546/2025 ABLAPL/274/2026	SUBRAT BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	ANGUL TOWN /1047 /2025 () //
401	D-ABLAPL/492/2026 ABLAPL/275/2026	BABULU @ BABUL DAS VS STATE OF ODISHA	ASHOK DAS VS	PIPLI /752 /2025 () //
402	D-ABLAPL/39758/2025 ABLAPL/276/2026	GANESH RANA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /286 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0001124/2025
403	D-ABLAPL/536/2026 ABLAPL/277/2026	RAKESH SRICHANDAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	MANCHESWAR P.S. /753 /2025 () //
404	D-ABLAPL/504/2026 ABLAPL/278/2026	CHANDAN JENA @ CHANDU JENA VS STATE OF ODISHA	ASHOK DAS VS	PIPLI /752 /2025 () //
405	D-ABLAPL/519/2026 ABLAPL/279/2026	MITU BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /955 /2025 () //
406	D-ABLAPL/38675/2025 ABLAPL/280/2026	SRIKANTA PATRA @ SRIKANTA KUMAR PATRA @ SRIKANT PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /298 /2024 J.M.F.C.,KHURDA(Khordha ) ICC/0000016/2025
407	D-ABLAPL/522/2026 ABLAPL/281/2026	SHRIKANTA PANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /1097 /2025 () //
408	D-ABLAPL/39246/2025 ABLAPL/282/2026	ASHOK KUMAR JENA VS	DHARMENDRA SETHY VS	NILGIRI /86 /2021 ()

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409	D-ABLAPL/40653/2025 ABLAPL/283/2026	STATE OF ODISHA AKASH BEHERA @ AKASH VS	BISWAJIT PASAYAT VS	// DIGAPAHANDI /310 /2025 ()
410	D-ABLAPL/527/2026 ABLAPL/284/2026	STATE OF ODISHA BINA SETHY @ BINODA SETHI VS	BIBHUTI RANJAN MOHANTY VS	// //0 S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/0000001/2026
411	D-ABLAPL/528/2026 ABLAPL/285/2026	STATE OF ODISHA CHIKU MALLICK VS	MRITUNJAY BANERJEE VS	PURI SADAR /783 /2025 ()
412	D-ABLAPL/583/2026 ABLAPL/286/2026	STATE OF ODISHA RANJITA BEHERA VS	ACHYUTANANDA PATTANAIK VS	// KANIHA /6 /2026 ()
413	D-ABLAPL/589/2026 ABLAPL/287/2026	STATE OF ODISHA SURENDARA KUMAR SAHU VS	DHANANJAYA MUND VS	// JEYPORE VIGILANCE /36 /2025 ()
414	D-ABLAPL/682/2026 ABLAPL/288/2026	STATE OF ODISHA (VIGILANCE) CHINMAYA BHOI VS	PRADEEP KUMAR MOHAPATRA VS	// ABHAYACHANDPUR /65 /2021 ()
415	D-ABLAPL/610/2026 ABLAPL/289/2026	STATE OF ODISHA HEMANTA GOUDA VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /326 /2025 ()
416	D-ABLAPL/100/2026 ABLAPL/290/2026	STATE OF ODISHA BISWARANJAN @ BISWARAN KALAS VS	BISWAJIT SAHOO VS	// ITAMATI /230 /2025 ()
417	D-ABLAPL/613/2026 ABLAPL/291/2026	STATE OF ODISHA PRASANTA BADEJENA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /548 /2025 ()
418	D-ABLAPL/627/2026 ABLAPL/292/2026	STATE OF ODISHA SOMYA RANJAN PRADHAN VS	SURYA NARAYAN MISHRA VS	// RAMACHANDI /67 /2025 ()
419	D-ABLAPL/629/2026 ABLAPL/293/2026	STATE OF ODISHA SOMYA RANJAN PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	// RAMACHANDI /169 /2025 () //

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420	D-ABLAPL/618/2026 ABLAPL/294/2026	AYUSMITA SETHY VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	GHASIPURA /204 /2018 () //
421	D-ABLAPL/630/2026 ABLAPL/295/2026	SOMYA RANJAN PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	RAMACHANDI /161 /2025 () //
422	D-ABLAPL/233/2026 ABLAPL/296/2026	RAMESH MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHARMASALA /759 /2025 () //
423	D-ABLAPL/40410/2025 ABLAPL/297/2026	MANGULU MUKHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	/ /0 SPECIAL JUDGE,BARIPADA(Mayurbhanj) 2(A)CC/0000003/2025
424	D-ABLAPL/621/2026 ABLAPL/298/2026	BABITA MAHARNA @ BABITA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BAISINGA /637 /2025 () //
425	D-ABLAPL/633/2026 ABLAPL/299/2026	ANIL NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1193 /2025 () //
426	D-ABLAPL/728/2026 ABLAPL/300/2026	LANDA GOPAL REDDY VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	GOLANTHARA (BERHAMPUR) /602 /202 () //
427	D-ABLAPL/638/2026 ABLAPL/301/2026	ANIL NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1229 /2025 () //
428	D-ABLAPL/646/2026 ABLAPL/302/2026	BIJAYA LAXMI MAHUNTA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /360 /2025 () //
429	D-ABLAPL/535/2026 ABLAPL/303/2026	CHANDAN SAHU VS STATE OF ODISHA	ANAND JENA VS	BAHALDA /35 /2017 () //
430	D-ABLAPL/652/2026 ABLAPL/304/2026	DIPTIKANT SAHU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /359 /2025 () //
431	D-ABLAPL/653/2026	SHASANKA SHEKHAR NAYAK @ SASANKA	SATYABRATA DASH	BHARATPUR PS /11 /2026

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	ABLAPL/305/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/545/2026 ABLAPL/306/2026	RAJENDRA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /248 /2025 () //
433	D-ABLAPL/551/2026 ABLAPL/307/2026	BALARAM DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	TANGI /203 /2025 () //
434	D-ABLAPL/82/2026 ABLAPL/308/2026	BANAMALI BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BINHARPUR /593 /2025 S.D.J.M.,JAJPUR(Jajapur ) CT/0002941/2025
435	D-ABLAPL/691/2026 ABLAPL/309/2026	AYUSH MANISH THACKAR VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
436	D-ABLAPL/582/2026 ABLAPL/310/2026	JYOTI RANJAN PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BHARATPUR PS /465 /2025 () //
437	D-ABLAPL/564/2026 ABLAPL/311/2026	KHAN @ ARJUN BEHERA VS UNION OF INDIA(NCB)	SITIKANT MISHRA VS	NCB BHUBANESWAR /10 /2025 () //
438	D-ABLAPL/588/2026 ABLAPL/312/2026	RADHASHYAM MALIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	DHUSURI /583 /2025 () //
439	D-ABLAPL/864/2026 ABLAPL/313/2026	PRAMOD KUMAR JENA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	CHOUDWAR /757 /2025 () //
440	D-ABLAPL/590/2026 ABLAPL/314/2026	AKASH KUMAR ROUT VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /384 /2025 () //
441	D-ABLAPL/594/2026 ABLAPL/315/2026	MANORANJAN SETHI VS STATE OF ODISHA	AKHAND VS	KANPUR /78 /2025 () //
442	D-ABLAPL/601/2026 ABLAPL/316/2026	MRUTUNJAY BEHERA VS	SAMARENDRA BEHERA VS	BALASORE SADAR /572 /2025 ()

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443	D-ABLAPL/606/2026 ABLAPL/317/2026	STATE OF ODISHA ANTARYAMI JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ASKA /749 /2025 ()
444	D-ABLAPL/631/2026 ABLAPL/318/2026	STATE OF ODISHA KUMUDA @ KUMUDA BANDHU SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	// HANDAPA /378 /2025 ()
445	D-ABLAPL/662/2026 ABLAPL/319/2026	STATE OF ODISHA KANHU @ SUSHIL NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /1229 /2025 ()